Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P No.315/KB/2017 (CP No. 76/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company		Mcnally Sayaji Engineering LtdVs-		
		The Orissa Manganese & Minerals Ltd		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
١,		W BANERDISE.		
2.		SENGUPTA, A. THA SHARHA,		
4	PRIYAN	UKA TIBREWAL	-, HDV 500,00	11/02/01;
7	NAM	SHIN BURSO		
1.	RISHA	V BANERJE	E, ADV (Petitiones	Rishard Roaneyel 1 17/17
2	SOURO	JIT DAGUPTI	a, MBV Credito	1 11/17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

List the matter on 19/07/2017 for admission along with the C.P.No. 371/KB/2017.

(Vijai Pratap Singh) Member (J)